

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 46526/2022, in Criminal Appeal No(s). 1082/2021

AFJAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 46526/2022 - INTERVENTION/IMPLEADMENT)

WITH

Crl.A. No. 763/2021 (II)

(IA No. 46523/2022 - INTERVENTION/IMPLEADMENT)

Date : 21-10-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAVINDRA BHAT
[IN CHAMBER]

For Appellant(s)

Mr. Prithvi Yadav, Adv.
Mr. Ankur Yadav, AOR

Mr. Dharnidhar Jha, Sr. Adv.
Mr. Jayesh Gaurav, Adv.
Ms. Diksha Ojha, Adv.
Mr. Ranjan Nikhil Dharnidhar, AOR

For Respondent(s)

Ms. Aparna Bhat, AOR

Mr. Garvesh Kabra, AOR
Mr. Shashank Shukla, Adv.
Mr. Ankit Tiwari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 46526/2022 and 46523/2022

Applications are allowed subject to just
exceptions.

(Geeta Ahuja)
Asth. Registrar-Cum-PS

(Beena Jolly)
Court Master